

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2344

ANSWERED ON:09.08.2010

FUNCTIONING OF CENTRALLY SPONSORED SCHEMES

De Dr. Ratna;Dubey Shri Nishikant ;Punia Shri P.L. ;Singh Dr. Raghuvansh Prasad

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the role of District Planning Committee in implementation of the scheme;
- (b) whether the Government proposes to appoint the Member of Parliament as a regular member in District Planning Committee;
- (c) if so, the details thereof ;
- (d) whether the Government has undertaken any training programme at Panchayat Level for Rural Development in the country;
- (e) if so, the details thereof ;
- (f) the names of the Centrally Sponsored Schemes and funds allocated/utilised by them particularly in Bihar during the last three years and the current year, scheme-wise, State-wise and year-wise;
- (g) whether the Government has evaluated the functioning of the various programmes under the Ministry; and
- (h) if so, the details thereof?

**Answer**

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

(a): The District Planning Committees are primarily concerned with consolidation of Plans for Economic Development and Social Justice prepared by Panchayati Raj Institutions and Urban Local bodies into District Development Plan. Such holistic planning is expected to result in convergence of scheme, synergistic implementation and better outcome.

(b) & (c): As per provision of Article 243 ZD (2), the Legislature of a State may, by law, make provision, inter alia, with respect to the composition of the District Planning Committees. Therefore, the appointment of a Member of Parliament as a regular Member in DPC is to be considered and decided by concerned State Governments.

(d) & (e): Three schemes viz., Backward Region Grant Fund (BRGF), Rashtriya Gram Swaraj Yojna (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) are implemented by the Ministry of Panchayati Raj for capacity building and imparting training to the Elected Representatives and Officials of Panchayati Raj Institutions, so that, they are able to discharge their duties as representatives of grass root level institutions in an effective and responsible manner. PMEYSA scheme in particular aims at capacity building of Elected Women Representatives and Elected Youth Representatives of Panchayati Raj Institutions.

(f): The position about funds released by Ministry of Panchayati Raj under CSS Schemes is at Annexure.

(g): No.

(h): Does not arise.